

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 22<sup>nd</sup> December, 2016

No.HC.VII-126/2016/ 5837 /A. Shri Mustak Ahmed Mazumder, Stenographer (Grade-III), Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred as Stenographer (Grade-III), in the Office of the Chief Judicial Magistrate, Cachar, Silchar, vice Shri Rakesh Sk. transferred.

Shri Mazumder will join at his new place of posting immediately.

No.HC.VII-126/2016/ 5838 /A. Shri Rakesh Sk., Stenographer (Grade-III), Office of the Chief Judicial Magistrate, Cachar, Silchar, is transferred as Stenographer (Grade-III), in the Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Mustak Ahmed Mazumder transferred.

Shri Ahmed Mazumder will join at his new place of posting immediately.

No.HC.VII-126/2016/ 5839 /A. Shri Syed Jainal Abedin, Office Peon, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred against the vacant post of Office Peon, in the Office of the Sub-Divisional Judicial Magistrate (M), Rangia under Kamrup, Amingaon district.

Shri Abedin will join at his new place of posting immediately.

**(N.B. The seniority of Shri Mustak Ahmed Mazumder and Shri Rakesh Sk. will be decided by the Chief Judicial Magistrate, Cachar, Silchar and Chief Judicial Magistrate, Kamrup (M), Guwahati respectively on the basis of their initial date of joining in the service. The seniority of Shri Syed Jainal Abedin will be decided by the Chief Judicial Magistrate, Kamrup, Amingaon on the basis of his initial date of joining in the service. Further, the concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)**

By Order,  
Sd/- M.A. Ali,

**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-126/2016/ 5840 - 5854 /A.

Dated 22.12.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati

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2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Kamrup (M), Guwahati/ Kamrup, Amingaon/ Cachar, Silchar
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Chief Judicial Magistrate, Kamrup (M), Guwahati. He is requested to release Shri Mustak Ahmed Mazumder and Shri Syed Jainal Abedin in order to enable them to join at their new place of postings immediately
6. The Chief Judicial Magistrate, Cachar, Silchar. He is requested to release Shri Rakesh Sk. in order to enable him to join at his new place of posting immediately
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
- ✓ 10. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
11. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
13. Shri Mustak Ahmed Mazumder, Stenographer (Grade-III), Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati
14. Shri Rakesh Sk., Stenographer (Grade-III), Office of the Chief Judicial Magistrate, Cachar, Silchar
15. Shri Syed Jainal Abedin, Office Peon, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati

Cc/B 22/1/2/11  
**REGISTRAR (VIGILANCE)**

PO  
22/1/2/2016